SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No. 37642/2023

(Arising out of impugned final judgment and order dated 12-04-2023 in CRWJC No. 2430/2018 passed by the High Court of Judicature at Patna)

SHAILESH KUMAR Petitioner(s)

VERSUS

STATE OF BIHAR & ORS.

Respondent(s)

(IA No.196440/2023-CONDONATION OF DELAY IN FILING and IA No.196437/2023-EXEMPTION FROM FILING O.T. and IA No.196438/2023-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.196436/2023-PERMISSION TO APPEAR AND ARGUE IN PERSON)

Date: 12-12-2023 This matter was called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE SANJIV KHANNA HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s)

Petitioner-in-person (N/P)

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Despite second call, the petitioner, who appears in person, is not present.

In the interest of justice, re-list in February 2024.

(DEEPAK GUGLANI)
AR-cum-PS

(R.S. NARAYANAN)
ASSISTANT REGISTRAR